

ITEM NO.6

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 735-737/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MUNNA RAJBHAR

Respondent(s)

Date : 03-08-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr Ajay Kumar Prajapati, Adv.
Mr Debasis Sundaray, Adv.
Ms. Srishti Singh, AOR

For Respondent(s)

Mr. Rakesh Mishra, AOR
Ms. Mamta Rani, Adv.
Ms. Nishu Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent in CrI.A.No.735 and 737 of 2023 but none has entered appearance.

Respondent nos. 1 to 3 in CrI.A.No.736/2023 are duly represented.

Original records have been received from High Court and Trial Court.

Registry to process the matter for listing before the Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar